

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 1 of 2011**  
**DFR 1334 OF 2010**

**Dated 30<sup>th</sup> March, 2011**

**Present:      Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**DPSC**

**... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission**

**....Respondent(s)**

**Counsel for the Appellant(s): Dr. Samir Chakraborty, Mr. Atul Saiker MATHur**  
**MS. Shruti Verma**

**Counsel for the Respondent(s):**

**ORDER**

Admit.

Issue notice to the Respondents. Dasti service is permitted.

Post the matter on *28<sup>th</sup> February, 2011*

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/KS**